

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION No. 2833**  
TO BE ANSWERED ON 03.08.2018

**Cutting of Forest Trees**

2833. SHRI NAGAR RODMAL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has received complaints regarding cutting of forest trees;
- (b) if so, the details thereof and the action taken thereon;
- (c) whether the Government proposes to enact any law or stringent measure to check falling/cutting of forest trees; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(DR. MAHESH SHARMA)**

- (a) & (b) The Ministry does receive complaints in this regard and the same are sent to the State Governments for further necessary actions under the provisions of the Indian Forest Act, 1927, Wildlife (Protection) Act, 1972 and State Acts to deal with the matters which falls under the jurisdiction of State Governments.
- (c) & (d) No, Madam. The Government has no proposal to enact any law in the matter as there are already various legal provisions in this regard such as Indian Forest Act, 1927, Wildlife (Protection) Act, 1972, Acts of respective State/UT Governments and the rules and regulations made thereunder.

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